

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RAINE INDUSTRIES AND ENGINEERING PRIVATE LIMITED

Sl.No	Particulars	Details
1	Name of Corporate Debtor	Raine Industries and Engineering Private Limited
2	Date of Incorporation of Corporate Debtor	11 March 2013
3	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Hyderabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51100TG2013PTC086240
5	Address of the registered office and principal office (if any) of Corporate Debtor	Sy No.156, Chinnaravulpally(V), Bibi Nagar(M), Yadadri, Bhonagiri District, Nalgonda, Bhonagiri, Telangana – 508124, India.
6	Date of closure of Insolvency Resolution Process	03 December 2025
7	Liquidation commencement date of Corporate Debtor	03 December 2025 (NCLT, Hyderabad Bench passed order dated 03 December 2025 vide IA(IBC)(Liq) No. 15 of 2025 in CP (IB) No. 192/10/HDB/2023. (Order received on 04 December 2025)
8	Name and registration number of the insolvency professional acting as liquidator	Shaik Gouse IBBI Reg.No. IBBI/IPA-002/IP-N00458/2017-2018/11326
9	Address and e-mail of the liquidator, as registered with the Board	Flat No.406 & 407, 4th Floor, MGR Estates, Dwarakapuri Colony, Punjagutta, Hyderabad-500082, India skgouse@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Flat No.406 & 407, 4th Floor, MGR Estates, Dwarakapuri Colony, Punjagutta, Hyderabad-500082, India cirp.raine@gmail.com
11	Last date for submission of claims	02 January 2026

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of Liquidation of Raine Industries and Engineering Private Limited on 03 December 2025.

The stakeholders of Raine Industries and Engineering Private Limited are hereby called upon to submit their claims with proof or update their claim submitted during the Corporate Insolvency Resolution

Process on or before **02 January 2026** to the liquidator at the address mentioned against item No.9 or 10.

The financial creditors shall submit their claims with proof by electronic means only through cirp.raine@gmail.com. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Claims shall be submitted in the prescribed forms available at www.ibbi.gov.in (Schedule II—Form C/D/E/F/G/H as applicable)

Submission of false or misleading proof of claims shall attract penalties.

Shaik
Gouse

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Shaik Gouse
Date: 2025.12.06
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Shaik Gouse, Liquidator

Date: 05 December 2025

Place: Hyderabad

IBBI Reg.No. IBBI/IPA-002/IP-N00458/2017-2018/1326

AFA Valid upto 31 December 2025



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